

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.16579 of 2020

Prafulla Samantara ***Petitioner***
Mr. P.K. Jena, Advocate

-versus-

State of Odisha ***Opposite Party***
Ms. S. Patnaik, AGA

CORAM:
JUSTICE S. TALAPATRA
JUSTICE SAVITRI RATHO

ORDER
27.06.2023

Order No.

28.

1. This matter is taken up through Hybrid Mode.
2. Mr. P.K. Jena, learned counsel appearing for the Petitioner has submitted that copy of the compliance affidavit filed by the Under Secretary to Government Food Supplies and Consumer Welfare Department, Government of Odisha in pursuance to the order dated 03.01.2023 has not been supplied to him, though the said affidavit has been filed on 15.05.2023.
3. Ms. S. Patnaik, learned Additional Government Advocate appearing for the Opposite Party has submitted that by tomorrow she shall supply a copy to Mr. Jena, learned counsel for the Petitioner.
4. Let the matter be listed on 3rd July, 2023.

(S. Talapatra)
Judge

(Savitri Ratho)
Judge